113 Written Answers

सारंगपुर में रानी रूपमती के मजार का संक्षण

> 1153. श्री म्रजीत जोगी : श्रीमती वीणा वर्मा :

क्या मानव संताधन जिकास मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या मध्य प्रदेश के राजगढ़ जिले में सारंगपुर स्थित चार सौ वर्ष पुरानी रानी रूपमती की समृति में बनाई गई मजार की सरकार का संरक्षण प्राप्त न होने के कारग यह बर्बाद होने जा रही है ; और

(ख) यदि हां, तो इसे संरक्षित स्मारक के रूप में घोषित करने के लिए क्या कदम उठाये जा रह हैं?

मानव संसाधन विकास मंती (श्री ग्रर्जन सिंह): (क) ग्रौर (ख) सूचना एकतित की जा रही है मौर सभा थटल पर रख दी जा गी।

Sitting Supreme Court/High Court judges as members of Commission of Inquiry

1154. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have any proposal not to permit sitting Supreme Court or High Court judges to act as members of Commissions of Inauiry;

(b) whether there are any such judges at present who are working as members of Commissions of Inquiry; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. B. KUMARA-MANGALAM): (a) No, Sir. (b) Yes, Sir.

(c) The information is being collected and will be laid on the Table of the House.

to Questions

## Appointment of teachers in Kendriya . Vidayalayas on ad-hoc basis

1155. SHRI ISH DUTT YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that teachers in Kendriya Vidyalayas are appointed on adhoc basis for less than 180 days; and

(b) if so, what is the justification therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH); (a) Yes, Sir.

(b) This is as per the provisions of the Education Code for Kendriya Vidyalayas, to distinguish ad-hoc appointments from regular appointments.

## Irregularities in the evaluation of answer books in the philosophy Department of Delhi University

1156. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that complaints giving specific instances of gross irregularities in evaluation of answer books in the Philosophy Department of Delhi University by those having nothing to do with the subject have been received by the Controller of Examinations;

(b) if so, what are the details thereof; and

(c) what is the outcome of the inquiry, if any, conducted into the complaints and what action has been taken by Government in the matter?

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THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) According to the information furnished by the University of Delhi, a complaint was received from a Scientist working in the University alleging that revaluation of answer books of one paper of M.A. (Philosophy) 1990 examination was done by members of the Department of Philosophy other than the original exarrtner. The University has looked into the matter and clarified that as per the normal practice, the task of revaluation is undertaken by members of the Department other than those examiners who did the first evaluation. In the instant case also, revaluation was done by competent

## Low credit rating of India

teachers in the subjects concerned.

1157. SHRI SANTOSH BAGRODIA: Will the Minister of FINANCE be pleased to state:

(a) whether the country's rating for both long term debt and short

statement

to Questions

term borrowings has been lowered by leading U.S. credit agencies recently;

(b) if so, what are the details thereof; and

(c) what is the overall impact of country's downgraded credit rating on balance of payments position and the public sector companies and financial institutions which have been scouting for short term loans?

THE MINISTER OF STATE • IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) The details are given in the *Statement*.

(c) Down grading of credit rating adversely affects the quantum, maturity and cost of securing foreign currency loans in the commercial mar-icets by public sector companies and nnancial institutions. This in turn has an unfavourable impact on the balance of payments.

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Agency-wise and date-wise details of downgradin

Agency	Date	Event
Moodys	1-8-90	Moodys placed India's ratings of A2 (long-term) and P1 (short-term) on watch list for possible downgradings.
Moodys	4-10-90	Downgrades India from A2 to Baal (long-term) and PI to P2 (short-term).
Moodys .	27-3-91	Downgrades India from Baal to Baa3 (long-term) and from PI to P3 (short-term).
		Thereby for the first time Moodys, which have traditionally been more bullish on India, equates its ratings with the ratings of S& P.
Moodys	24-6-91	Downgrades from Baa3 to Baa2 (long term debt) and Prime-3 to non-Prime (short-term).
Standard & Poors	19-9-90	S & P announcing a first rating of BBB (long- term) and A2 (short-term) which is lower than the existing Moodys rating.